

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.4 - IA/743(AHM)2022
In
CP(IB) 59 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shine Plastics Through Its Proprietor Mr. shaileshkumarApplicant
Jasubhai Shah

V/sRespondent
Classic Build Projects Pvt Ltd

Order delivered on ..14/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Hardik B Shah, Ld. Adv.
For the Respondent :

ORDER

IA/743(AHM)2022

This application is filed by the original Operational Creditor. We heard Learned Counsel. He submitted that matter is settled between the parties. On the basis of that, the Operational Creditor filed this application for withdrawal of the main CP. Since the matter is settled, permission to withdraw is granted. Accordingly, the matter stands withdrawn and disposed of.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev